

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur
2.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood-SFIO

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
4.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara - R1 Rajat Lohia-R2
5.	Comp. App. (AT) (Ins) No. 122 of 2021	BKB Transport Pvt. Ltd. Vs. NTPC Ltd.	Saurabh Jain	Balbir Singh-ASG R. Sudhinder Shyam Gopal
6.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
7.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd. With	Amir Arsiwala	Malak Bhatt
8.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd. With	Amir Arsiwala	Prachi Johri

9.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
10.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director. With	Honey Satpal	Zoheb Hossain Agni Sen-R1
11.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

12.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
13.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5

For Admission (Fresh Case)

14.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP	Ankur Singhal	
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**